

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. 17
TO BE ANSWERED ON 02.02.2018

Environmental/Forest Clearances for Projects

17. SHRI SANJAY DHOTRE
SHRI BHARTRUHARI MAHTAB:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether a number of major projects/proposals of various sectors for grant of environmental/forest clearances are pending with the Government and if so, the details thereof as on date, Sector-wise;
- (b) whether the Government has made any assessment of cost escalation of such projects/proposals due to delay in environmental/forest clearances and if so, the details thereof, Sector-wise;
- (c) the number of projects/proposals seeking environmental/forest clearances received online through the web portal along with their present status clearances since inception of online submission of proposals/projects for environmental/ forest clearances;
- (d) whether the Government has received complaints of irregularities/Corruption in granting environmental/forest clearances to the projects/proposals during each of the last three years and the current year and if so, the details thereof; and
- (e) the steps taken by the Government to clear all the pending projects expeditiously?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. HARSH VARDHAN)

- (a) The details of projects pending for grant of environmental clearances is given at Annexure 1 and that of forest clearances is given at Annexure 2.
- (b) No Sir.
- (c) The details of the projects seeking environmental clearances received online since inception of online submission is given at Annexure-3 and that of forest clearances is at Annexure-4
- (d) No Sir.
- (e) The Ministry has taken several steps to expedite the process of environmental and forest clearances which *inter alia* include online system of processing of environmental clearances, introduction of Short Message Service (SMS) functionality for Project proponent, auto alert system; separate module to track the progress of recommended projects, delegation of powers to Regional Empowered Committee (REC) to dispose of proposals seeking forest clearance to linear projects, etc.

Annexure -1 referred to part (a) of Loksabha Starred Question no 17 for reply on 02.02.2018
Details of pending projects/proposals of various sectors for grant of Environment clearance

S.NO	Sector	Pending
1	Coal Mining	17
2	Industrial Projects - 1	28
3	Industrial Projects - 2	68
4	Infrastructure and Miscellaneous Projects + CRZ	84
5	New Construction Projects and Industrial Estates	109
6	Non-Coal Mining	63
7	River Valley and Hydroelectric Projects	9
8	Thermal Projects	3
	Grand Total	381

Annexure -2 referred to part (a) of Lok Sabha Starred Question no 17 for reply on 02.02.2018

Details of pending projects/proposals of various sectors for grant of forest clearance under FC Act, 1980

S. No.	Category	Pending at HO		Pending at RO/ROHQ for Stage-I		Pending at different levels of State Forest Department						Closed Proposals				Grand Total
						Pending with DFO		Pending with CF/C CF	Pending with Nodal Officer	Pending with State Secretary						
		Pending for Stage-I	Pending for Stage-II	Pending for Stage-I	Pending for Stage-II	Pending for Stage-I	Pending for Stage-II			Closed	Rejected	Returned	Withdrawn			
1	Borehole Prospecting	3		1				1		1		1				7
2	Defence	8		13	1			1		9		26	15	2	1	76
3	Dispensary/Hospital					1			1	1		6	6			15
4	Drinking Water	1		9		3		1	6	9		66	24	15	6	140
5	Drinking Water									0		1	1	3		5
6	Encroachments	1								3		46	6			56
7	Forest Village Conversion	1								0		5	1	18		25
8	Hydel	7		27					4	33		44	15	3	6	139
9	Hydel			2						0		1				3
10	Industry	2		3		11	2	1	23	5						47
11	Irrigation	6	3	9	3	4	3	3	2	21		356	263	38	8	719
12	Mining	67	3	35	1	3		5	7	49		406	498	39	32	1145
13	Others	19	1	86	9	68	3	30	188	85	3	816	824	224	63	2419
14	Quarrying			7						1		1				9
15	Railway	1		8	2	5		1	5	5		20	10	3	1	61
16	Rehabilitation	5		1					1	4		37	14			62
17	Road	7		161	32	76	6	45	91	112	4	630	304	68	58	1594
18	School	2		1	2	1			15	3		37	27	1	2	91
19	Thermal			5					1	2		3	2			13
20	Transmission Line	1		33	17	19	3	6	30	44		186	94	30	33	496

21	Village Electricity			2		4		1		2		26	1	1		37
22	Wind Power	2							2	3		3		2	3	15
Grand Total		133	7	403	67	195	17	95	376	392	7	2717	2105	447	213	7174

Annexure -3 referred to part (c) of Loksabha Starred Question no 17 for reply on 02.02.2018

Details of projects/proposals seeking Environment clearance through the web portal since inception of online submission of proposals/projects for forest clearance for grant of Environment clearance

S.NO	Sector	Agenda Upload ed (To be consid er in next EAC)	Awaiti ng for EC	Clos ed	Delist ed	EAC not attend ed	Grant ed	Minutes Upload ed (after recommenda tions of EAC)	Pendi ng at PP due to ADS	Pendi ng for Approv al of Compet ent Authori ty	Pendi ng for Site Visit	Recomm ended	Reconsider ation of Reply to ADS	Rejecti on letter upload ed by Minist ry	Retur ned due to violati on	Transfe red to SEIAA	Withdra wn by PP	Grand Total
1	Coal Mining		2	1	19		98	9	2		1		1					133
2	Industrial Projects - 1	14		14	32	2	404	1	3	7			1		7	2	3	490
3	Industrial Projects - 2	18	8	3	48		402	17	3	14			2	4	2	5		526
4	Infrastruct ure and Miscellan eous Projects + CRZ	9	3	14	49		334	21	17	16	1	6	11	4	4	74	8	571
5	New Constructi on Projects and Industrial Estates	3	1	14	30	2	195	28	24	24	1		3	3	5	66	18	417
6	Non-Coal Mining		9	2	188		325	10	24	3			5		2	25	11	604

7	River Valley and Hydroelectric Projects	2	3	19	27	2	3	2	1	1	60							
8	Thermal Projects			8	40		2			1	51							
	Grand Total	46	23	51	393	4	1825	88	78	64	5	6	23	12	19	173	41	2852

Annexure -4 referred to part (c) of Lok Sabha Starred Question no 17 for reply on 02.02.2018

Details of projects/proposals seeking forest clearance under FC Act, 1980 through the web portal since inception of online submission of proposals/projects for forest clearance

S. No.	States/UTs	Proposals accorded approval		Pending at HO		Pending at RO		Pending at different levels of State Forest Department					Pending with UA	Closed Proposals				Grand Total	
		Stage -II	Stage -I	Pending for Stage-I	Pending for Stage-II	Pending for Stage-I	Pending for Stage-II	Pending with DFO		Pending with CF/CC F	Pending with Nodal Officer	Pending with State Secretary		Rejected	Returned	Closed	Withdrawn		
								Pending for Stage-I	Pending for Stage-II			Pending for Stage-I							Pending for Stage-II
1	Andhra Pradesh	4	24	9		4				1		4		1	3				50
2	Assam		10			9		1				4							24
3	Bihar	21	24			9	1					3	2						60
4	Chhattisgarh		22	1		4				1		7							35
5	Dadar & Nagar Haveli		3			1					1								5
6	Daman and Diu		1																1
7	Delhi		1									3							4
8	Goa	3	1			1							1	1					7
9	Gujarat		66			2		3	1	2	5	10		3		1			93
10	Haryana	228	106			20	10	28	2	3	23	8		81					509
11	Himachal Pradesh	52	108			19	5	16	2	4	11	3		35	1				256

12	Jharkhand	3	17	7		5	1			1	1	2		2				39	
13	Karnataka	6	17	7		13		1	2	1	1	1		2	2		4	1	58
14	Kerala		4	1							2				1				8
15	Madhya Pradesh	5	64	8	2	10	9	4	2	1	1	12		6					124
16	Maharashtra	1	51	10	1	7		1			3	22							96
17	Manipur		10			6						3							19
18	Meghalaya		2			1						3					2		8
19	Mizoram					1					1	2							4
20	Orissa	3	49	7	3	9			1	2	7	5		3			1		90
21	Punjab	248	109			3		22	4	6	4			52			1		449
22	Rajasthan	15	36	3	1	10	6				2	6		3					82
23	Sikkim		12	1		4						7							24
24	Tamil Nadu	1	8			2						1			1				13
25	Telangana	4	84			6						9							103
26	Tripura	1	1			13						2		1					18
27	Uttar Pradesh		146	1		21		9			3	21	1	13			1		216
28	Uttarakhand	38	231	1		31	9	42	3	8	8	28	3	154					556
29	West Bengal	1	3	2								2							8
Grand Total		634	1210	58	7	211	41	127	17	30	73	168	7	357	8	1	9	1	2959